

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 04.08.2015
Court No. 5
Item No. 8

**PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14690 OF 2014 AND
36460 OF 2012**

WITH PRAYER FOR INTERIM RELIEF

M/S PANTALOON RETAIL (I) LTD.

...PETITIONER

VERSUS

CHIEF CONTROLL. REV. AUTH. & ORS.

...RESPONDENTS

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 01.12.2014, when the Court was pleased to pass the following order:

“Perused the letter circulated by the counsel for the petitioners seeking time to file rejoinder affidavit. Four weeks time is granted for filing rejoinder affidavit. Call on a non-miscellaneous day in the month of February, 2015 for final disposal.”

It is submitted that no Rejoinder Affidavit has been filed in both the matters so far.

Service of show cause notice is complete in both the matters.

The matters above mentioned are listed before the Hon'ble Court with this Office report.

Dated this the 03rd day of August, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Shantanu Sagar, Advocate
Mr. Chandra Prakash, Advocate
Mr. R.P. Mehrotra, Advocate

ASSISTANT REGISTRAR